

SIKKIM EXPRESS

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■ Good Morning Sikkim, today is SUNDAY, 02 APRIL, 2017 ■ REGD NO. WB/SKM/02/2015-2017 VOL. XXXXI NO. 89 ■ RNI No. RN 40962/1990 ■ www.sikkimexpress.com ■ ₹ 5.00

Sikkim High Court becomes first to join National Judicial Data Grid



The launching of CIS for High Courts during the function at Chintan Bhawan.

SE Report

GANGTOK, April 1: The Case Information System (CIS) for High Courts was launched by Supreme Court of India Judge Justice Arjan Kumar Sikri on Saturday.

The launching was done during a 'regional conference for enhancing the excellence of judicial institutions: challenges & opportunities (east zone-II) here at Chintan Bhawan.

Sikkim High Court Chief Justice Satish Kumar

Agnihotri, Justice Meenakshi Madan Rai, Guwahati High Court Chief Justice Ajit Singh, and judges from High Courts of North Eastern States were present on the occasion, a press release informs.

Supreme Court of India Judge Justice Madan B. Lokur, also the Judge-in-charge e-committee, participated in the launching ceremony through video conferencing from New Delhi.

The revamped website of High Court of Sikkim, copy room software for High Court

and subordinate courts of Sikkim, and SMS module for High Court was also launched on the occasion.

With the launching of CIS, Sikkim High Court has become the first High Court in the country to join the National Judicial Data Grid. Litigants, advocates and public at large can now gain access to realtime data of case status through CIS. Information about the status of the case are sent to the litigants by SMS through CIS, the release mentions.

Regional conference for enhancing excellence of judicial institutions at Gangtok

Staff Reporter

GANGTOK, April 1: Supreme Court Judge Justice Arjan Kumar Sikri has observed that role of judges is not just to deliver judgment on cases but also to strengthen the judicial system.

He was speaking at the inaugural session of a two-day 'regional conference for enhancing the excellence of judicial institutions: challenges & opportunities (east zone-II)' here at Chintan Bhawan. It was organised by National Judicial Academy, Bhopal in coordination with the High

Court of Sikkim and Sikkim Judicial Academy.

"Dispensing justice is the fundamental duty of the judge but another responsibility is to strengthen and enhance the judicial system. The faith of people in judiciary is the power and strength which has to be maintained and taken to new pedestal by the judges," remarked Justice Sikri.

He said people's faith in the judiciary should not be diminished for which the judicial system has to work more effectively to give quality justice. Quality justice includes delivery of good



judgment by upholding the Constitution and rule of law, he mentioned adding that judges should bridge the gap

between laws and society.

In his remarks, Sikkim High Court Chief Justice S.K. Agnihotri said role of

stakeholders is equally important in the justice delivery system. Staff members and government

executive members must play a proactive role, he said. He mentioned that the proposal

■ **Contd. on page 8**

Regional conference...

of appointing judicial officers is lying pending with the Law department for the last six months which has affected the work in judiciary.

National Judicial Academy director Dr. G. Raghuram and Sikkim High Court Judge Justice Meenakshi Madan Rai also addressed the function.

Law minister R.B. Subba and Health minister A.K. Ghatani also attended the inaugural function.

The two-day conference is being attended by judges and judicial officers from different States. The conference has six sessions wherein the participants would be deliberating on various aspects related with the judicial system and justice delivery. The valedictory session will take place on Sunday afternoon.

सिक्किम र आसमब्राट एकैसाथ प्रकाशित हाम्रो प्रजाशाक्ति

सीआइएस शुरू गर्ने सिक्किम उच्च न्यायालय
देशकै पहिलो उच्च न्यायालय बन्यो



गान्तोक, ०१ अप्रेल। सिक्किम उच्च न्यायालयको निम्ति केस इन्फरमेशन सिस्टम (सीआइएस) शनिबार चिन्तन भवनमा आयोजित एक कार्यक्रमबीच शुभारम्भ गरियो। सर्वोच्च न्यायालयका न्यायाधीश न्यायमूर्ति अर्जुन कुमार सिक्कीको बाहुलीद्वारा न्यायिक संस्थानहरूको उत्कृष्टता बढाउन क्षेत्रीय सम्मेलन: चुनौती र

अवसरहरू (पूर्व क्षेत्र) विषयमा आयोजित कार्यक्रममा सीआइएस उद्घाटन गरिएको जानकारी आइपीआर विभागले दिएको छ। यस अवसरमा सिक्किम उच्च न्यायालयका मुख्य न्यायाधीश न्यायमूर्ति सतिश कुमार अग्रिहोत्री, न्यायाधीश न्यायमूर्ति श्रीमती मिनाक्षी मदन राई, गुवाहाटी उच्च न्यायालयका मुख्य न्यायाधीश न्यायमूर्ति अजित सिंह आदिको

उपस्थिति रहेको थियो। कार्यक्रममा सर्वोच्च न्यायालयका न्यायाधीश न्यायमूर्ति मदन बी. लोकरले पनि वीडियो कन्फरेन्सद्वारा नयाँ दिल्लीबाट कार्यक्रममा सहभागिता बनेको बताइएको छ। सीआइएसका साथै कार्यक्रममा सिक्किम उच्च न्यायालयको वेबसाइट www.sikkim.nic.in

► रहल पाता २-मा

सीआइएस शुरू गर्ने...

कमी रूम सफ्टवेयर र एसएमएस मोड्यूलको पनि विमोचन गरियो। सीआइएसको शुरूवातका साथै सिक्किम उच्च न्यायालय राष्ट्रिय न्यायिक डेटा ग्रीडमा सम्बद्ध बन्न देशकै पहिलो उच्च न्यायालय बन्न पुगेको छ। सीआइएसमार्फत अब याचिकाकर्ता, अधिकवक्ता र जनताले मामिला स्थितिको वास्तविक समय डेटा प्राप्त गर्न सक्नेछन्। याचिकाकर्ताहरूलाई सीआइएसद्वारा एसएमएस गरेर मामिलाको स्थितिबारे जानकारी गराइने छ।



SIKKIM HERALD

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Gangtok (Tuesday) April 04, 2017

Case Information System for High Courts launched

Gangtok, April 01: Case Information System (CIS) for the High Courts was launched by Judge, Supreme Court of India, Mr. Justice Arjan Kumar Sikri at Chintan Bhawan during the Regional Conference for Enhancing the Excellence of Judicial Institutions: Challenges and Opportunities (East ZoneII), today.

Judge, Supreme Court of India and Judge-in-charge eCommittee, Supreme Court of India, Mr. Justice Madan B. Lokur also participated in the launching ceremony through Video Conference from New Delhi. Along with CIS, revamped website of the High Court of Sikkim (www.highcourtofikkim.nic.in), Copy Room Software for High Court and Subordinate Courts of Sikkim and SMS Module for High Court was also launched today at the same function.

With the launching of CIS,



Sikkim High Court has become the first High Court in the country to join the National Judicial Data Grid (NJDG). Litigants, Advocates and public at large can now gain access to realtime data of case status through CIS. Information about the status of the case are sent to the litigants by SMS through CIS.

Chief Justice, High Court of Sikkim, Mr. Justice Satish Kumar Agnihotri, Judge-in-Charge, Steering Committee, High Court of Sikkim, Mrs. Meenakshi Madan Rai, Chief Justice, Guwahati High Court, Mr. Justice Ajit Singh and the Judges from the High Courts of North Eastern States were also present on the occasion.

SummitTIMES

HC hosts regional conference to enhance excellence of judicial institutions

SUMMIT REPORT

GANGTOK, 02 APR:

A regional conference on "Enhancing the Excellence of Judicial Institutions", organized by the High Court of Sikkim and Sikkim Judicial Academy in collaboration with National Judicial Academy, was inaugurated here in Gangtok on 01 Apr.

The two-day conference organised for the East Zone II that includes states from North East India aims at enhancing the excellence of judicial institutions and understanding the challenges and opportunities.

The function was attended by Judge of Supreme Court, Justice AK



Sikri, Human Resource and Development Department Minister, RB Subba along with Health Minister, AK Gnatani, Chief Justice, High Court of Sikkim, Justice SK Agnihotri, and Chairperson Sikkim Judicial Academy

and Judge High Court of Sikkim, Justice Meenakshi Madan Rai, Director National Judicial Academy, Justice G. Raghu Ram and Chief Justice High Court of Guwahati, Justice Ajit Singh

The conference had

participants from states like Tripura, Meghalaya, Guwahati, Manipur, West Bengal and Sikkim. The conference was also attended by Chief Judicial Magistrate, Judicial Magistrate and law students of the state.

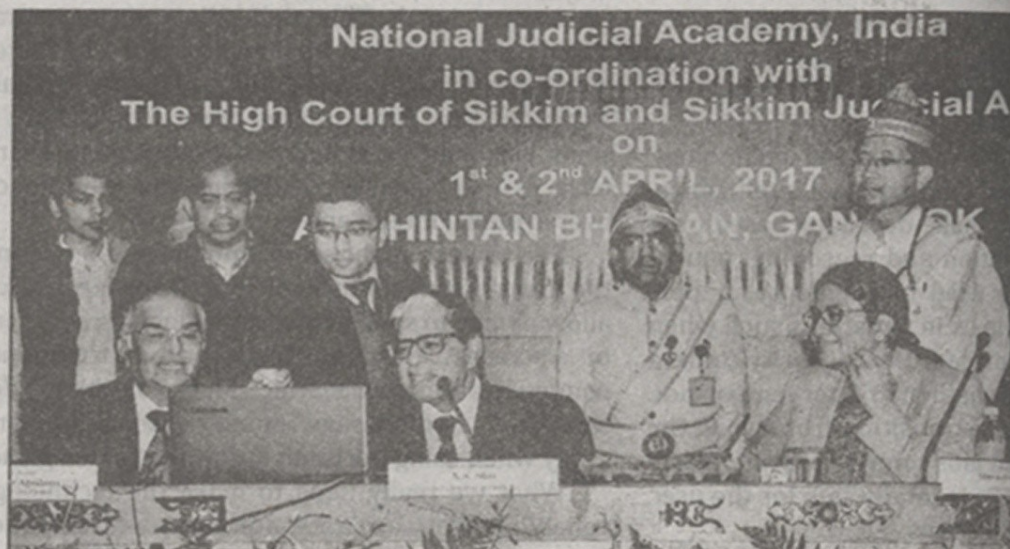
CIS launched for High Court of Sikkim

SUMMIT REPORT

GANGTOK, 02 APR:

Case Information System (CIS) for Sikkim High Court was launched by Judge, Supreme Court of India, Justice Arjan Kumar Sikri at Chintan Bhawan, during the Regional Conference for Enhancing the Excellence of Judicial Institutions: Challenges and Opportunities (East Zone-II) on 01 Apr; a press release from the High Court of Sikkim informs.

Chief Justice, High Court of Sikkim, Justice Satish Kumar Agnihotri, Judge In-Charge, Steering Committee, High Court of Sikkim, Meenakshi Madan Rai, Chief Justice, Gauhati High Court, Justice Ajit Singh and the Judges from the High Courts of North Eastern States were pres-



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